## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## Petition No. 132/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff

period and determination of transmission tariff for the 2024-29 tariff period for the Assets under the Transmission System associated with immediate evacuation system for Nabinagar

TPS in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and

7 Others

Date of Hearing : 25.3.2025

Coram : Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Parties Present : Shri. Mohd. Mohsin, PGCIL

Shri. Angaru Naresh Kumar, PGCIL

Shri. Vishal Sagar, PGCIL Shri. Amit Yadav, PGCIL Ms. Suchitra Gautam, PGCIL Shri. Divyanshu Bhatt, PGCIL Shri. Arjun Malhotra, PGCIL Shri. Piyush Awasthi, PGCIL Shri. Amit Garg, PGCIL Ms. Ashita Chauhan, PGCIL Shri. Ashish Alankar, PGCIL

## **Record of Proceedings**

The representative of the Petitioner submitted that the Petitioner had filed the requisite information sought vide RoP for the hearing dated 7.2.2025. He further submitted that the Central Transmission Utility of India Limited (CTUIL) had been impleaded as a party in the Petition and the revised 'Memo of Parties' had been filed vide affidavit dated 19.2.2025.

- 2. None were present on behalf of the Respondents despite notice.
- 3. The Commission observed that CTUIL was directed to submit the details of bills raised to BRBCL for the period of mismatch in respect of 4x250 MW Nabinagar TPS. However, no response had been filed by the CTUIL. The Commission directed the CTUIL, as a last opportunity, to submit the above-mentioned information on an affidavit within a week, with an advance copy to the parties.



- 4. The Commission further directed the parties to file their respective written submissions, if any, within a week with a copy to the other party.
- 5. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

